



By Speed Post

Office of Central Public Information Office
Email: cpio_ho@sebi.gov.in

CPIO/KS/2026-27/ 14383
June 1, 2026

Shri Sundaresan
D211 Lok Terrace, Plot 16, Sector 17
Vashi
Navi Mumbai,
Maharashtra Pin:400703
M – 9870444394

Sir,

**Sub: Compliance of CIC Orders dated 7.04.2026 in the appeals/complaints of
Shri Sundaresan Vs CPIO, SEBI- File Nos. CIC/SEBIH/C/2023/650998,
CIC/SEBIH/C/2023/650994 & CIC/SEBIH/C/2023/650993**

1. This is with reference to CIC Orders dated 7.4.2026 with regard to your appeals/complaints pertaining to your RTI applications dated 22.09.2023.
2. In this regard, the Hon'ble CIC had vide the aforesaid orders directed the CPIO, SEBI to provide revised reply to the appellant. In this regard, our reply is as under:

Reply to your queries:

W.r.t matters on adverse audit reports, etc referred by IBBI to SEBI and by SEBI to IBBI, the information sought by you is not maintained by SEBI in the manner sought and collating the same for providing response to your queries would disproportionately divert the resources of the public authority in terms of section 7(9) of the RTI Act, 2005.

Your faithfully,

D. Sura Reddy
Chief General Manger

Copy to:

Shri. Surendra Singh Meena, Hon'ble Information Commissioner – 14386
Central Information Commission,
Baba Gangnath Marg, Munirka, New Delhi – 110 067